

M.R.T.P. Act regarding area restriction on redistribution stockists, resale price maintenance and obtaining interest free and discriminatory cecity deposits;

(b) if so, what are the details thereof and whether any special enquiry will be ordered into the matter; and

(c) if not, what are the reasons therefor?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGANNATH KAUSHAL): (a) No such case of violation of the provisions of the M.R.T.P. Act by M/s. I.T.C. Limited, has come to the notice of the Government in the recent past.

(b) and (c) Do not arise.

Dubbing of Indian/Hindi Films in Chinese Language

65. SHRI BHUVNESH CHATUR-VEDI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) what is the number of Indian/Hindi films which have been dubbed in Chinese language; and

(b) what steps Government propose to take to encourage it further?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI H. K. L. BHAGAT): (a) and (b) the Government have information about those feature films only which are got dubbed by the Directorate of Film Festivals of the National Film Development Corporation. No Indian feature film has so far been dubbed in the Chinese language. However, it is proposed to sub-title six Indian feature films in Chinese for being shown during an Indian Film Week to be organised in China this year.

Complaints against officers of the Indian Oil Corporation

66. SHRI SHANKER SINH VAGHELA: SHRI MUKHTIAR SINGH:

Will the Minister of ENERGY be pleased to state:

(a) whether Government have received complaints against some officers of the Marketing Division of the Indian Oil Corporation from some Members of Parliament;

(b) if so, what is the nature of the complaints received;

(c) whether any action has been taken by Government thereon; and

(d) if not, what are the reason thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF PETROLEUM IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA): (a) Yes, Sir. A few complaints have been received.

(b) The complaints mainly related to allegations of corruption, possession of disproportionate assets, harassment/favouritism towards dealers, etc.

(c) Yes, Sir. The complaints have been/are being looked into and action/remedial measures taken wherever necessary.

(d) Does not arise in view of reply to part (c).

Non-Utilisation of installed capacity of Delhi Telephone Exchanges

67. SHRI SHANKER SINH VAGHELA: SHRI MUKHTIAR SINGH:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government's attention has been drawn to the news item which appeared in the Indian Express dated the 1st April, 1984 to

the effect that Delhi Telephones did not utilise the installed capacity of its exchanges to the prescribed extent of 90 per cent for giving connections during the last five years resulting in loss to the exchequer to the tune of Rs. 271 lakhs and if so, what are the reasons therefor; and

(b) whether Government propose to inquire into the working of the Commercial Department and the officers who are responsible for this loss and have not accorded sanction to new connections to subscribers and are still delaying the cases without any reasons?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL): (a) Yes, Sir. The installed capacity of exchanges in Delhi Telephones could not be utilised to the prescribed extent of 90 per cent due to shortage of cables, stores, restriction on road digging during Asiad, NAM, CHOGM and during monsoons etc. The loss is only hypothetical.

(b) No please, since no such instance has been brought to the notice of the Government.

Undo-Soviet Manned Space Flight

68. SHRI SHANKER SINH VAGHELA: SHRI MUKHTIAR SINGH:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it has come to Government's notice that some of the Indian Correspondents who had gone to Moscow to cover the Indo-Soviet manned Space Flight were dropped from the list of those who were to cover launching at the Baikanour Cosmodrome;

(b) if so what are the reasons therefor; and

(c) what is the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI H. K. L. BHAGAT): (a) No Indian newspaper correspondent, who had gone to Moscow to cover the Indo-Soviet Manned Space Flight was dropped from the list of those who were to cover the launching at the Baikanour Cosmodrome.

(b) and (c) Do not arise.

Shortage of Kerosene and Diesel in Bihar and Orissa due to dock Workers' strike

69. SHRI MUKHTIAR SINGH: Will the Minister of ENERGY be pleased to state:

(a) whether Government's attention has been drawn to the news-item which appeared in the Telegraph dated the 29th March, 1984 wherein it has been stated that there has been a considerable fall-out of the port strike leading to acute shortage of kerosene and high speed diesel in most part of Eastern India particularly in Bihar and Orissa;

(b) whether any steps have since been taken by Government to *meet* the shortage of kerosene and high speed diesel in those areas; and

(c) if not, what are the reasons thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF PETROLEUM IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA): (a) Government have seen the news-report. Initially due to port strike, the tanker movements and rail loadings at Haldia were affected, resulting in low stocks at some of the depots in Bihar and Orissa.

(b) Rescue despatches were made from Vizag to depots in Orissa and from alternative sources to depots in